

FORM NO. 103 (a) 1995

A.K. Ombeg  
100, 11-A, ARU  
Civil Court Sirsiyoga

Fully Voucher Contingent Bill

Bill Date : 30/01/2018

A.K. Ombeg  
100, 11-A, ARU  
Civil Court Sirsiyoga

100, 11-A, ARU  
Civil Court Sirsiyoga

For amount Treasury

Advice No.	Date
VV No.	Date

Sl. No.	Particulars	Treasury Code	SDO
1	2018 Administration of Justice	DDO Code	SD11AD001
2	for Grant : for Administration of Justice	Benefit Type	S
3	Grant : For Legal Aiders and Counselors	Department Code	A.C. 1988
4	and : 02-Legal Aid to Poor		
5	for : S2011001110203150 Office Expenses		

Amount Expenditure

FULLY VOUCHER CONTINGENT BILL NO. 103 (a) 1995  
OFFICE OF CIVIL COURT SIRSIYOGA, P.E. 100007

Sl. No. of each voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
	OFFICE EXPENSES	Gross Amount : 10,900.00 Final sanction : 10,900.00
		Net Amount : 10,900.00
Signature of Bill Clerk / Divisional Accountant (if applicable)	Signature of DDO A.K. Ombeg 100, 11-A, ARU Civil Court Sirsiyoga	

Rs. in words: Ten Thousand Nine Hundred Ninety Only

...

...

...

...

...


A.K. Ombeg  
100, 11-A, ARU  
Civil Court Sirsiyoga

मु.नं. 1126

A.K. Dubey  
JUDGE-IN-CHARGE  
Civil Court Simdega

**JTC FORM-25**  
[See Rule 183(a) & 295]  
**Fully Voucher Contingent Bill**

A.K. Dubey  
JUDGE-IN-CHARGE  
Civil Court Simdega

Control No. 11263  


A.K. Dubey  
JUDGE-IN-CHARGE  
Civil Court Simdega

Bill Date : 04/02/2018

**For use at Treasury**  
Advice No. 1367 Date 20-02-18  
TV No. .... Date .....

बिल का मूल्य - 100000 = 00  
इस बिल का मूल्य - 43894 = 00  
शेष राशि - 56106 = 00

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: CASH
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020315(Office Expense)		

Establishment Expenditure

FULLY VOUCHERED CONTINGENT BILL NO [DLSA 44/2017-18]  
OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
1	MISCELLANEOUS	Gross Amount : 4,340.00 Total Deduction : 0.00 Net Amount : 4,340.00
Signature of DDO <b>A.K. Dubey</b> JUDGE-IN-CHARGE Civil Court Simdega		
Rs.(in words): Four Thousand Three Hundred Forty Only		

1) इस बिल का मूल्य 43894 है जो इस बिल के अंतर्गत है।  
अधिकृत द्वारा जारी किया गया है।

Printed On-04/02/2018 01:47:38 PM  
**Please Turn Over**  
A.K. Dubey  
JUDGE-IN-CHARGE  
Civil Court Simdega

2) अधिकृत द्वारा जारी किया गया है जो इस बिल के अंतर्गत है।  
अधिकृत द्वारा जारी किया गया है।

3) अधिकृत द्वारा जारी किया गया है जो इस बिल के अंतर्गत है।  
अधिकृत द्वारा जारी किया गया है।

A.K. Dubey  
JUDGE-IN-CHARGE  
Civil Court Simdega  
Sunday 04 February 2018 01:4

बुज्जान पाया

JTC FORM-25 A.K. Dubey

JUDGE-IN-CHARGE  
Civil Court Simdega

[See Rule 183(a) & 295]  
Fully Voucher Contingent Bill  
Civil Court, Simdega

A.K. Dubey  
JUDGE-IN-CHARGE  
Civil Court Simdega

Control No. 11264

Bill Date : 04/02/2018



For use at Treasury	
Advice No. 1368	Date 20-02-18
TV No. ....	Date .....

बिल नं. 37851-100000=00  
इस बिल का कुल मूल्य - 46788 = 00  
मूल्य 9 टाडी - 53212 = 00

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: CASH
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020315(Office Expense)		
Establishment Expenditure			

FULLY VOUCHERED CONTINGENT BILL NO [DLA 45/2017-18]  
OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
7	MISCELLANEOUS	Gross Amount : 2,894.00 Total Deduction : 0.00 Net Amount : 2,894.00
<p>Signature of DDO A.K. Dubey JUDGE-IN-CHARGE Civil Court Simdega</p>		
Rs.(in words): Two Thousand Eight Hundred Ninety Four Only		

① कृपया इस बिल के तहत के भुगतान को प्राप्त करने के लिए आवश्यक प्रक्रियाएं करें।  
Printed On-04/02/2018 02:01:09 PM  
Please Turn Over

बुज्जान पाया

A.K. Dubey  
JUDGE-IN-CHARGE  
Civil Court Simdega

- ② प्रमाणित किया जाता है कि इस बिल के तहत के भुगतान को प्राप्त करने के लिए आवश्यक प्रक्रियाएं करें।
- ③ प्रमाणित किया जाता है कि इस बिल के तहत के भुगतान को प्राप्त करने के लिए आवश्यक प्रक्रियाएं करें।
- ④ प्रमाणित किया जाता है कि इस बिल के तहत के भुगतान को प्राप्त करने के लिए आवश्यक प्रक्रियाएं करें।

A.K. Dubey  
JUDGE-IN-CHARGE  
Civil Court Simdega

बुज्जान पाया

**मुद्रांक पत्र**

Un. No. Ps 217

(Rs Two thousand one hundred)

KUBER™

**JTC FORM-25**

[See Rule 183(a) & 295]

**A.K. Dubey**  
**JUDGE-IN-CHARGE**  
**Civil Court Simdega**

**Fully Voucher Contingent Bill**

**A.K. Dubey**  
**JUDGE-IN-CHARGE**  
**Civil Court Simdega**

Control No. 11265



**A.K. Dubey**  
**JUDGE-IN-CHARGE**  
**Civil Court Simdega**

Bill Date : 04/02/2018

**For use at Treasury**

Advice No. .... Date .....  
TV No. .... Date .....

शुद्ध मूल्य - 100000 = 00  
इस मूल्य में से - 48963 = 00  
शुद्ध मूल्य - 51037 = 00

<b>Demand No</b> : 27	<b>Treasury Code</b> : SDG
<b>Major Head</b> : 2014-Administration of Justice	<b>DDO Code</b> : SDGADJ001
<b>Sub Major Head</b> : 00-Administration of Justice	<b>Scheme Type</b> : S
<b>Minor Head</b> : 114-Legal Advisers and Counsels	<b>Payment Mode</b> : A/C PAYEE
<b>Sub head</b> : 02-Legal Aid to Poor	
<b>Bill Code</b> : S201400114020315(Office Expense)	

**Establishment Expenditure**

**FULLY VOUCHERED CONTINGENT BILL NO** DLSA 46/2017-18  
**OFFICE OF CIVIL COURT ,SIMDEGA PERIOD OF**

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
1	OFFICE EXPENCES	<b>Gross Amount</b> : 2,175.00 <b>Total Deduction</b> : 0.00 <b>Net Amount</b> : 2,175.00
	<p><i>Signature of Bill Clerk /Divisional Accountant (if Applicable)</i></p> <p><b>A.K. Dubey</b> Signature of DDO ARUN KUMAR DUBEY <b>JUDGE-IN-CHARGE</b> Civil Court Simdega</p>	
<b>Rs.(in words):</b> Two Thousand One Hundred Seventy Five Only		

① कृपया इस विवरण को ध्यान से जांचें और सत्यापित करें।  
Printed On-04/02/2018 02:12:59 PM  
**Please Turn Over**

② प्रमाणित किया जाता है कि इस विवरण में उल्लिखित आकांक्षी धारदारों से सहायता प्राप्त (सहायता विभाग से वह रु. आ. टि. अ. से. नं. 310/1126 दिनांक 11.4.12 से प्राप्त) से प्रत्येक व्यक्ति को

③ प्रमाणित किया जाता है कि इस विवरण में उल्लिखित आकांक्षी हस्त आकांक्षी को प्रमाणित किया गया है।

④ प्रमाणित किया जाता है कि इस विवरण में उल्लिखित आकांक्षी हस्त से जारी की गई है।

**A.K. Dubey**  
**JUDGE-IN-CHARGE**  
**Civil Court Simdega**

**A.K. Dubey**  
**JUDGE-IN-CHARGE**  
**Civil Court Simdega**

**JTC FORM-25**  
 [See Rule 183(a) & 295]

**A.K. Dubey**  
**JUDGE-IN-CHARGE**  
**Civil Court Simdega**

**Fully Voucher Contingent Bill**

**A.K. Dubey**  
**JUDGE-IN-CHARGE**  
**Civil Court Simdega**

Bill Date : 16/02/2018

Control No. 11996



बका तिहरा - 100000 = 00  
 जमा तिहरा - 55284 = 00  
 फाइनल टा/21 - 44716 = 00

For use at Treasury			
Advice No.		Date	.....
TV No.	.....	Date	.....

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: A/C PAYEE
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020315(Office Expense)		
Establishment Expenditure			

FULLY VOUCHERED CONTINGENT BILL NO **DLSA 53/2017-18**  
 OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
2	OFFICE EXPENCES	Gross Amount : 6,321.00 Total Deduction : 0.00 Net Amount : 6,321.00
<p>Signature of Bill Clerk /Divisional Accountant (if Applicable)</p> <p><b>A.K. Dubey</b>                  Signature of DDO  <b>MEENAKSHAR DUBEY</b>                  JUDGE-IN-CHARGE                  Civil Court Simdega</p>		
Rs.(in words): Six Thousand Three Hundred Twenty One Only		

- 1) इसका एक विवर को टा/21 की मुद्रात्मक तैयारी के माध्यम से करें।
- 2) इसका एक विवर तैयार है कि इस विवर को टा/21 के माध्यम से प्रमाणित किया जाएगा।
- 3) इसका एक विवर तैयार है कि इस विवर को टा/21 के माध्यम से प्रमाणित किया जाएगा।
- 4) इसका एक विवर तैयार है कि इस विवर को टा/21 के माध्यम से प्रमाणित किया जाएगा।

Printed On-16/02/2018 07:23:24 PM  
**Please Turn Over**

**A.K. Dubey**  
**JUDGE-IN-CHARGE**

पुनः... जाया

JTC FORM-25

[See Rule 183(a) & 295]

Fully Voucher Contingent Bill

A.K. Dubey  
JUDGE-IN-CHARGE  
Civil Court Simdega

Control No. 11997



A.K. Dubey  
JUDGE-IN-CHARGE  
Civil Court Simdega

Bill Date : 16/02/2018

For use at Treasury	
Advice No. 1371	Date 20-02-18
TV No. ....	Date .....

शुद्ध मूल्य - 100000/-  
शुद्ध अंतर - 58220/-  
मूल्य. राशि - 41780/-

Demand No : 27	Treasury Code : SDG
Major Head : 2014-Administration of Justice	DDO Code : SDGADJ001
Sub Major Head : 00-Administration of Justice	Scheme Type : S
Minor Head : 114-Legal Advisers and Counsels	Payment Mode : CASH
Sub head : 02-Legal Aid to Poor	
Bill Code : S201400114020315(Office Expense)	

Establishment Expenditure

FULLY VOUCHERED CONTINGENT BILL NO DLSA 54/2017-18  
OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
7	OFFICE EXPENCES	Gross Amount : 2,936.00 Total Deduction : 0.00 Net Amount : 2,936.00
Signature of Bill Clerk /Divisional Accountant (if Applicable)	A.K. Dubey Signature of DDO ARUN KUMAR DUBEY JUDGE-IN-CHARGE Civil Court Simdega	

Rs.(in words): Two Thousand Nine Hundred Thirty Six Only

1) कृपया इस बिल को शीघ्र ही वापस कर दें। इस बिल को वापस करने के लिए आपको इस बिल पर हस्ताक्षर करने पड़ेंगे।

उत्तमल...

Printed On-16/02/2018 07:29:35 PM  
Please Turn Over

A.K. Dubey  
JUDGE-IN-CHARGE  
Civil Court Simdega

2) प्रमाणित किया जाता है कि इस बिल का शीघ्र ही वापस कर दिया जाए। इस बिल को वापस करने के लिए आपको इस बिल पर हस्ताक्षर करने पड़ेंगे।

3) प्रमाणित किया जाता है कि इस बिल को वापस कर दिया जाए। इस बिल को वापस करने के लिए आपको इस बिल पर हस्ताक्षर करने पड़ेंगे।

4) प्रमाणित किया जाता है कि इस बिल को वापस कर दिया जाए। इस बिल को वापस करने के लिए आपको इस बिल पर हस्ताक्षर करने पड़ेंगे।

A.K. Dubey  
JUDGE-IN-CHARGE

*Handwritten signature*

**GOVERNMENT OF INDIA**

*Handwritten text: Less Six thousand Six hundred Fifty Nine only*

**A.K. Dubey**  
JUDGE-IN-CHARGE  
Civil Court Simdega

**JTC FORM-25**

[See Rule 183(a) & 295]

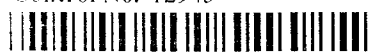
**A.K. Dubey**  
JUDGE-IN-CHARGE  
Civil Court Simdega

**Fully Voucher Contingent Bill**

**A.K. Dubey**  
JUDGE-IN-CHARGE  
Civil Court Simdega

Control No. 12945

Bill Date : 06/03/2018



For use at Treasury		
Advice No.	Date	.....
TV No.	Date	.....

*Handwritten notes:*  
शुद्ध मूल्य - 100000 = 00  
जुन मूल्य मन्त्र विभाग - 64879000  
मन्त्र विभाग - 35121000

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: A/C PAYEE
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020315(Office Expense)		
Center Scheme	: ()		

FULLY VOUCHERED CONTINGENT BILL NO **DLSA 55/2017-18**  
OFFICE OF CIVIL COURT .SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
2	OFFICE EXPENCES	Gross Amount : 6,659.00 Total Deduction : 0.00 Net Amount : 6,659.00
<i>Power vested under</i> Signature of Bill Clerk /Divisional Accountant (if Applicable)	<b>A.K. Dubey</b> Signature of DDO ARUN KUMAR DUBEY JUDGE-IN-CHARGE CIVIL COURT Simdega	

Rs.(in words): Six Thousand Six Hundred Fifty Nine Only

- ① कुवया इम अवन आ 27/21 को 2 हजार से मायाम से करे ।
- ② प्रमाणित अथवा जतर है आ इम अवन आ 27/21, Printed On-06/03/2018 06:17:55 PM  
आ अकामी आरमय मरकर 28/4 (आम) निधम के पर म. आ. स. वि. से. आ. 1120 के  
11. 4. 17 द्वारा प्रकाश मन्त्र विभाग के मासिक से आ 27 को है ।  
**Please Turn Over**
- ③ प्रमाणित अथवा जतर है आ इम अवन को 27/21 को अकामी इम अवन परमाणित इम अवन है ।
- ④ प्रमाणित अथवा जतर है आ इम अवन आ 27/21 आ अकामी पूर्व से प्रती अवन है ।



गोपनीय (Confidential)

पंद्रह हजार चार सौ और पचास रुपये केवल (Fifteen thousand four hundred forty five only)

A.K. Dubey  
JUDGE-IN-CHARGE  
Civil Court Simdega

JTC FORM-25  
[See Rule 183(a) & 295]

A.K. Dubey  
JUDGE-IN-CHARGE  
Civil Court Simdega

Fully Voucher Contingent Bill

A.K. Dubey  
JUDGE-IN-CHARGE  
Civil Court Simdega

Control No. 12974



Bill Date : 06/03/2018

For use at Treasury			
Advice No.		Date	.....
TV No.	.....	Date	.....

ग्रेट अमाउंट - 100000 = 00  
जुन अमाउंट अमाउंट - 80315 = 00  
शुद्ध अमाउंट - 19685 = 00

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: A/C PAYEE
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020315(Office Expense)		
Center Scheme	: ()		

FULLY VOUCHERED CONTINGENT BILL NO DLSA 56/2017-18  
OFFICE OF CIVIL COURT SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
2	OFFICE EXPENCES	Gross Amount : 15,440.00 Total Deduction : 0.00 Net Amount : 15,440.00
	<p>Signature of Bill Clerk /Divisional Accountant (if Applicable)</p> <p>A.K. Dubey Signature of DDO ARUN KUMAR DUBE JUDGE-IN-CHARGE Civil Court Simdega</p>	
Rs.(in words): Fifteen Thousand Four Hundred Forty Only		

- 1) इस बिल का अर्थ है कि इस बिल के माध्यम से रु 15,440.00 का अमाउंट अमाउंट किया गया है।
- 2) इस बिल का अर्थ है कि इस बिल के माध्यम से रु 15,440.00 का अमाउंट अमाउंट किया गया है।
- 3) इस बिल का अर्थ है कि इस बिल के माध्यम से रु 15,440.00 का अमाउंट अमाउंट किया गया है।
- 4) इस बिल का अर्थ है कि इस बिल के माध्यम से रु 15,440.00 का अमाउंट अमाउंट किया गया है।

Printed On-06/03/2018 06:22:02 PM  
Please Turn Over

Under 18021=00  
(Rupees Eighteen Thousand Twenty one) only

**A.K. Dubey**  
**JUDGE-IN-CHARGE**  
Civil Court Simdega

**JTC FORM-25**

[See Rule 183(a) & 295]

**A.K. Dubey**  
**JUDGE-IN-CHARGE**  
Civil Court Simdega

**Fully Voucher Contingent Bill**

Control No. 12975



**A.K. Dubey**  
**JUDGE-IN-CHARGE**  
Civil Court Simdega

Bill Date : 06/03/2018

For use at Treasury			
Advice No.		Date	.....
TV No.	.....	Date	.....

ग्रहण वारंटा - 100000=00  
इस विवरण परीक्षण - 98339200  
प्रतिशत वारंटा - 1661=00

Demand No	: 27	Treasury Code	: SDG
Major Head	: 2014-Administration of Justice	DDO Code	: SDGADJ001
Sub Major Head	: 00-Administration of Justice	Scheme Type	: S
Minor Head	: 114-Legal Advisers and Counsels	Payment Mode	: A/C PAYEE
Sub head	: 02-Legal Aid to Poor		
Bill Code	: S201400114020315(Office Expense)		
Center Scheme	: ()		

FULLY VOUCHERED CONTINGENT BILL NO **DLSA 57/2017-18**  
OFFICE OF CIVIL COURT ,SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
2	OFFICE EXPENCES	Gross Amount : 18,020.00 Total Deduction : 0.00 Net Amount : 18,020.00
Arun Kumar Dubey Signature of Bill Clerk /Divisional Accountant (if Applicable)		<b>A.K. Dubey</b> Signature of DDO ARUN KUMAR DUBEY JUDGE-IN-CHARGE <b>JUDGE-IN-CHARGE</b> Civil Court Simdega
Rs.(in words): Eighteen Thousand Twenty Only		

① इसका उक्त विवरण ही शर्तों के अंतर्गत में प्रमाणित है।

② प्रमाणित किया जाता है कि उक्त विवरण ही शर्तों के अंतर्गत में प्रमाणित है। Printed On-06/03/2018 06:25:46 PM

पुनरावेदन के लिए (न्याय) विभाग के वरुण क. शा. श. ग. से शा. 0/1126 दिनांक 11.4.17  
इसका प्रमाण प्रमाणित के अंतर्गत में प्रमाणित है।

③ प्रमाणित किया जाता है कि उक्त विवरण ही शर्तों के अंतर्गत में प्रमाणित है।

Please Turn Over

**JUDGE-IN-CHARGE JTC FORM-25**  
Civil Court Simdega [See Rule 183(a) & 295]  
**Fully Voucher Contingent Bill**

**A.K. Dubey**  
JUDGE-IN-CHARGE  
Civil Court Simdega

Control No. 13776



**A.K. Dubey**  
JUDGE-IN-CHARGE  
Civil Court Simdega

Bill Date : 17/03/2018

शुद्ध राशि - 1,000.00 = 0  
इस विपत्र द्वारा काश - 98852.00  
अवशेष राशि - 1148.00

For use at Treasury	
Advice No. 102-9	Date 21-03-18
TV No. ....	Date .....

<b>Demand No</b> : 27	<b>Treasury Code</b> : SDG
<b>Major Head</b> : 2014-Administration of Justice	<b>DDO Code</b> : SDGADJ001
<b>Sub Major Head</b> : 00-Administration of Justice	<b>Scheme Type</b> : S
<b>Minor Head</b> : 114-Legal Advisers and Counsels	<b>Payment Mode</b> : CASH
<b>Sub head</b> : 02-Legal Aid to Poor	
<b>Bill Code</b> : S201400114020315(Office Expense)	
<b>Center Scheme</b> : ( )	

FULLY VOUCHERED CONTINGENT BILL NO DLSA 66/2017-18  
OFFICE OF CIVIL COURT, SIMDEGA PERIOD OF

Number of sub voucher	Description of charge and number and date of authority for all charges requiring special sanction.	Amount Details
3	OFFICE EXPENCES	<b>Gross Amount</b> : 513.00 <b>Total Deduction</b> : 0.00 <b>Net Amount</b> : 513.00
<i>Signature of Bill Clerk / Divisional Accountant (if Applicable)</i>	<b>A.K. Dubey</b> Signature of DDO JUDGE-IN-CHARGE Civil Court Simdega	
<b>Rs. (in words):</b> Five Hundred Thirteen Only		

Printed On-17/03/2018 04:28:08 PM  
**Please Turn Over**

(1) यह पत्र इस विपत्र की राशि का सुगमता से अंजित किया जा सकेगा ताकि का  
निष्पत्ति दर-दर संभ्रमण है। (अंजित कर) **A.K. Dubey**  
JUDGE-IN-CHARGE  
Civil Court Simdega

(2) सुभाषित किया जाता है कि इस विपत्र की राशि कि निष्पत्ति कार-कर-25 स-20  
विधि (न्याय) विभाग के पत्र क्र. 11/26 दिनांक-11/09/17 के मातृक से  
आवेदन प्राप्त है।

(3) सुभाषित किया जाता है कि इस विपत्र की राशि कि निष्पत्ति हेतु निष्पत्ति एवं का  
का राशि अंजित है।

(4) सुभाषित किया जाता है कि इस विपत्र की राशि कि निष्पत्ति एवं से नर्स की गई है